

- (ii) *Sateesha Rai* lifted 317.5 Kg. He scored 15th position out of 25 competitors in 76Kg Class.
- (iii) *Badathala Adisekhar* lifted 230 Kg. He scored 18th position out of 22 competitors in 54 Kg Class.
- (iv) *Shamsuddin Kabeer* lifted 275 Kg. he scored 23rd position out of 28 competitors in 70 Kg Class.
- (v) *Sandeep Kumar* lifted 252.2 Kg. He scored 33rd position out of 36 competitors in 64 Kg Class.

13. Wrestling

Greco-Roman 52 Kg : Papu Yadav lost to Andrei Kalash-nikov (Ukr) in 2 minutes 14 Seconds and also lost to Ha Tee-Yeon (Kor) in 1 minutes 37 Seconds.

[Translation]

Repair of N.H. in Haryana

*355. SHRI O.P. JINDAL : Will the Minister of SURFACE TRANSPORT be pleased to state :

(a) whether the Central Government are aware of the damage done to the National Highways in Haryana due to heavy rains;

(b) if so, whether the Government have taken any decision to take concrete steps to repair the National Highways in Haryana;

(c) if so, the details thereof; and

(d) the total amount of funds likely to be spent thereon?

THE MINISTER OF SURFACE TRANSPORT (SHRI T.G. VENKATRAMAN) : (a) to (d). Some damages to the National Highways in Haryana were reported during the current year. However, a report based on assessment is yet to be received from the State PWD.

[English]

Water Projects in Karnataka

356. SHRI SHIVANAND H. KOUJALGI : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether Krishna Basin will be provided with 734 TMC and Markandaya Projects with 4 TMC water under the Krishna Water Dispute Tribunal Award;

(b) if so, the details thereof and the time by which the above projects are scheduled to be completed.

(c) the quantum of water to be provided to Mahadayi project and the sources from where the same would be made available;

(d) whether the Union Government have given clearance to the Government of Karnataka for utilisation of the water under the above mentioned projects; and

(e) if so, the details thereof and if not, the time by which necessary clearance/approval is likely to be given by the Union Government in this regard?

THE MINISTER OF WATER RESOURCES (SHRI JANESHWAR MISHRA) : (a) and (b). Krishna Water Disputes Tribunal have allocated 700 Thousand Million Cubic Feet (TMC) of 75% dependable yield of Krishna River to Karnataka. In addition, it has allowed use of regenerated flow in the state which according to the formula given by the Tribunal works out to 34 TMC. The list of projects among which this water has been distributed by the Government of Karnataka is given in the attached statement-I. Markandaya Project has been allocated 4 TMC of water by the Government of Karnataka. Out of 53 projects, 29 have been completed, 12 are ongoing and remaining are new projects. Out of the ongoing projects, 2 projects are likely to be completed in VIII Plan and remaining are likely to spill over beyond VIII Plan.

(c) Mahadayi Project is a Hydro Electric Project in which diversion of 113 million cubic metres of water, through a tunnel to meet deficit in Malaprabha is also envisaged. The water is to be made available from the dams proposed on Mahadayi River and its tributaries.

(d) and (e). The names of Krishna basin projects in Karnataka given investment clearance, under appraisal and sent back to the State Government are given in the attached statement-II.

Clearance of the project depends upon how soon the State Government complies with the observations of the Central Appraising Agencies, resolves inter-State issues, obtains environmental, forests and rehabilitation & resettlement clearances from the Ministry of Environment & Forests and the Ministry of Welfare.

STATEMENT-I

Krishna Basin projects with quantum of water allocated by Govt of Karnataka.

S.No.	Project	Water Allocation (In TMC)
1	2	3
A COMPLETED PROJECT :		
1.	Areshankar	0.38
2.	Cithwadgi	0.26
3.	Ghatprabha I & II	32.45
4.	Gokak Canal	.40
5.	Kalaskop	.33
6.	Kolchi weir	0.53
7.	Chandrampalli	11.90
8.	Hathikoni	0.50
9.	Nagathana	0.08
10.	Ramanahalli	0.44